

**THE HYDERABAD EXPORT DUTIES (VALIDATION)
REPEAL ACT, 2001**

No. 26 OF 2001

[29th August, 2001.]

An Act to repeal the Hyderabad Export Duties (Validation) Act, 1955.

BE it enacted by Parliament in the Fifty-second Year of the Republic of India as follows:—

Short title.

1. This Act may be called the Hyderabad Export Duties (Validation) Repeal Act, 2001.

Repeal of Act
20 of 1955.

2. The Hyderabad Export Duties (Validation) Act, 1955 is hereby repealed.